Amendment to Indian Medical Council Act 1956

1124. SHRIMATI RITA VERMA:
SHRIMATI DIPIKA H. TOPIWALA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to amend the Indian Medical Council Act, 1956 to check the growth of medical colleges without appropriate facilities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) At present, prior permission of the Medical Council of India is not required to start a medical college. Hence some medical colleges without appropriate facilities have been set up during the last few years. In order to plug this loophole, it is proposed to suitably amend the Indian Medical Council Act, 1956.

[*Translation*]

Working Women's Hostels in Maharashtra

1125. SHRI VILASRAO NAGNATHRAO

GUNDEWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount sanctioned by the Government for construction of working women's hostels in Maharashtra; and

(b) the number of such hostels under construction and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) Since the inception of the Scheme of Assistance for Construction of Hostel Buildings for Working Women with Day Care Centre for Children in 1972-73, an amount of Rs. 7.12 Crores against the approved grant of Rs. 8.41 Crores has been released to the Voluntary Organisations in Maharashtra for construction of 79 Working Women's Hostels with an intake capacity of 5271 Working Women with Day Care Centre facilities for 725 Children in 32 Hostels at an estimated cost of Rs.11.30 Crores.

(b) 36 Hostels for 2690 Working Women with Day Care Centre facilities for 486 Children in Maharashtra are under construction. A statement showing Organisation-wise position of these Hostels is attached .